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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/15/2016
NAME OF THE PETITIONER(S) : S.SHANKAR
NAME OF THE RESPONDENT(S) : CAPTAIN MEDIA PVT LTD + 21
UNDER SECTION : 241/242

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| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
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REPRESENTATION BY WHOM

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| 1. D.PERUMAN SARANYAN | Advocate for petitioners H2. |  |
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ORDER

Shri D Peruman Saranyan, counsel for petitioners present and reported that the matter has almost been settled between the parties and sought time for reporting final outcome of the settlement talks and to file a memo for withdrawing the petition. Time extended at request. Put up on **22.03.2017 at 10.30 A.M.**


(K.Anantha Padmanabha Swamy)
Member (Judicial)